

apply to other kinds of manuscripts also.

**SHRI B. B. SHARMA:** How is this going to be beneficial to the people—this National Fundamental Education Centre and the National Centre for Research in Basic Education?

**MR. CHAIRMAN:** That relates to the previous question.

**अगले आम चुनाव के लिये निर्वाचन क्षेत्रों का परिसीमन**

\*२८५. **श्री नवाब सिंह चौहान :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि क्या सरकार अगले चुनाव के लिये निर्वाचन क्षेत्रों का पुनः परिसीमन करने का विचार रखती है; यदि हां तो यह काम कब और किस रूप में किया जायेगा ?

†[DELIMITATION OF CONSTITUENCIES FOR NEXT GENERAL ELECTION

\*285. **SHRI NAWAB SINGH CHAUHAN:** Will the Minister for HOME AFFAIRS be pleased to state whether Government propose to delimit the constituencies again for the next General Elections and if so, when and in what way?]

**मंत्री गृह-कार्य मंत्रालय (श्री बी० एन० दातार) :** राज्य पुनर्गठन बिल के पारित होकर कानून बन जाने के बाद, जितनी जल्दी सम्भव हो सकेगा, एक परिसीमन आयोग बनाने का विचार है जो पुनर्गठन के आधार पर निर्वाचन क्षेत्रों का, जहाँ आवश्यकता हो, पुनः परिसीमन करेगा। ऐसे आयोग के बनाने की व्यवस्था राज्य पुनर्गठन बिल में की जा रही है।

†[THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): As soon as possible after the States Reorganisation Bill has been passed into law, it is proposed to constitute a Delimitation Commission, which will undertake the re-delimitation of constituencies, to the extent to which this may be necessary as a result of reorganisation. Provision for

†English translation.

the constitution of such a Commission is being made in the States Reorganisation Bill.]

**श्री दक्कीनन्दन :** राज्य पुनर्गठन बिल इस हाउस में कब आ रहा है ?

**SHRI B. N. DATAR:** The Bill is under finalisation. It has to be sent to the State Governments and then it will be introduced in Parliament.

**SHRI B. C. GHOSE:** What time will all these processes take? That was the question. When does the hon. Minister think that all these processes will be completed?

**SHRI B. N. DATAR:** As early as possible.

**श्री नवाब सिंह चौहान :** क्या यह बिल बना करके राज्य सरकारों की राय जानने के लिये भेज दिया गया है ?

**SHRI B. N. DATAR:** It will be sent very soon. It is in the last stages of finalisation.

**SHRI D. NARAYAN:** But 'very soon' has no meaning.

**MR. CHAIRMAN:** They are all trying to anticipate whether all these things would be completed by the time of the next general elections.

**SHRI B. N. DATAR:** We have kept that particular date before us and we are anxious that this should be done in time.

**DR. RAGHUBIR SINH:** What is the date of the general elections?

**SHRI B. N. DATAR:** 1957.

**DR. RAGHUBIR SINH:** May I know if the Election Commission has not laid down a certain time schedule to be adhered to before the elections can be held and may I know whether this programme can be carried out during this period?

**SHRI B. N. DATAR:** We have got a time table and we are working as far as possible according to schedule and it is expected that the elections will be held early next year.

**श्री कन्हैयालाल दौ० वैद्य :** क्या कुछ समाचारपत्रों में जो इस तरह की खबर

छपी है वह सच है कि कुछ राज्य सरकारों के मुख्य मंत्रियों ने इलैक्शन की तारीख अग्रे बढ़ाने की मांग की है ?

SHRI B. N. DATAR: I am not aware of it.

SHRI N. D. M. PRASADARAO: Is it a fact that delimitation of constituencies of Scheduled Castes is still going on?

SHRI B. N. DATAR: So far as that question is concerned, the Government propose to place before Parliament a Bill for amending the Scheduled Castes and Scheduled Tribes Orders. After the Bill is passed into law, that will also be taken into account.

जयपुर के ऐतिहासिक अभिलेखों में पाये गये  
ऐतिहासिक महत्व के कागजात

\*२८६. श्री नवाब सिंह चौहान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अभी हाल में जयपुर के पुराने अभिलेखों में कुछ मुगल-कालीन तथा कुछ ऐतिहासिक महत्व के अन्य क गजात पाये गये हैं ; और

(ख) यदि हां, तो वह क्या क्या हैं ?

†[PAPERS OF HISTORICAL IMPORTANCE FOUND IN THE OLD HISTORICAL RECORDS OF JAIPUR]

\*286. SHRI NAWAB SINGH CHAUHAN: Will the Minister for EDUCATION be pleased to state:

(a) whether it is a fact that recently some papers relating to Moghul period and some other papers of historical importance were found among the old historical records of Jaipur; and

(b) if so, what are these papers?

शिक्षा उपमंत्री (डा० के० एल० श्रीमाली) : (क) हां ।

(ख) ये कागजात मुगल बादशाहों के राजपूत राजाओं को लिखे गये आदेश तथा पत्र हैं और इसी काल के अखबार अथवा समाचार चिट्ठियां हैं ।

†[THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI):  
(a) Yes.

(b) These consist of Farmans and letters issued by the Moghul Emperors to the Rajput rulers and *akhbars* or news letters of the same period.]

श्री नवाब सिंह चौहान : क्या खास खास चीजों को बतलाने की कृपा करेंगे, जो वहां प्राप्त हुई हैं ?

डा० के० एल० श्रीमाली : उसकी डिटेल्स मेरे पास अभी नहीं हैं ।

डा० रघुबीर सिंह : ये चीजें कहां हैं और किस की कस्टडी में हैं ?

डा० के० एल० श्रीमाली : मैं ने अभी आप से निवेदन किया कि इन चीजों के रिकार्ड्स हमारे पास नहीं आये हैं । राजस्थान सरकार ने इन चीजों का पता लगाया है और उसके लिये एक फैंक्ट फाइंडिंग कमेटी नियुक्त की गई है, जो सारे मैटर्स की जांच करेगी और उनके आंकड़े एकत्रित करने की कोशिश करेगी । लेकिन जब तक रिपोर्ट मेरे पास नहीं आ जाती तब तक मैं इस बारे में कोई बात नहीं बतला सकता हूं ।

श्री ह० प्र० सकसेना : क्या मंत्री महोदय बतलाने की कृपा करेंगे कि ये कागज किस भाषा में हैं ?

डा० के० एल० श्रीमाली : मैं ने अभी निवेदन किया कि इस चीज की जांच की जा रही है । जांच समाप्त हो चुकने के बाद ही मैं कुछ बतला सकता हूं ।

डा० रघुबीर सिंह : इस कमेटी के कौन-कौन के सदस्य हैं ?